GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3044
ANSWERED ON:13.12.2011
SUBSIDY FOR CONSTRUCTION OF CRAFT
Kateel Shri Nalin Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Karnataka seeking subsidy for construction of craft under the Development of Marine Fisheries Infrastructure and Post Harvest Operations scheme;
- (b) if so, the details thereof; and
- (c) the time by which the sanction is likely to be granted?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (Dr. CHARAN DAS MAHANT)

(a), (b) and (c): Yes, Madam. The Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries has accorded approval to the proposals of Government of Karnataka for introduction a total of 85 intermediate craft of improved design and released first instalment of central share under the Centrally Sponsored Scheme on Development of Marine Fisheries, Infrastructure and Post Harvest Operations. Details of the approved proposals are as below.

(Rs.in lakh)

Financial year Number of Total approved Date of Total central Central intermediate cost Approval liability share released craft

2010-11 2 123.193 18.01.2011 12.000 6.000

2011-12 83 3833.111 20.06.2011 376.351 188.176

Total 85 3956.304 . 388.351 194.176

Besides, the Government of Karnataka intended to introduce additional 123 intermediate craft under the scheme. The State Government has been advised to assess the capacity and forward details of the capacity evaluation studies carried out if any together with confirmation that the additional craft would not cause adverse impact on the fishery resources and increase in the fishing capacity in the State.